

MINUTES OF EFC NO.1/AM09 DATED 23.04.2008

Meeting No.1/AM09 of Export Import Facilitation Committee (EFC) was held on 23.04.2008 under Chairmanship of Dr. Shyam Agrawal, IAS, Additional Director General of Foreign Trade.

2. Following officials attended:

1.	Shri Anil Agarwal, Jt.DGFT	DGFT
2.	Shri T.M. Skaria, DDG	DGFT
3.	Shri A.S. Sandhoo, Addl. Director	D/o IT
4.	Shri Deepak C. Suri, Addl. IA	DHI
5.	Shri A.K. Agarwal, Dy.IA	C&PC
6.	Shri S.K. Jain, DO	DIPP
7.	Sunil Kumar, S.O.	DAC
8.	Din Dayal, S.O.	AHD&F

3. After deliberations, following decisions were taken:

3.1 (A) Import Cases (Total 213 Cases)

3.1.1 Following 33 applications for import were approved for import licensing:-

S.No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
1	2	Aurigene Discovery Technologies Ltd., Bangalore. 01/53/8/506/AM08/A-93	12/6/2007	Strains (Laboratory Animals) i.e. Rats and Mice (As detailed in the application)	Rs.21002972.22/- GBP255045.20	
2	3	Carl Zeiss India P. Ltd., Bangalore. 01/53/8/463/AM08/C-34	12/11/2007	28 Nos. Re furbished goods	Rs.3102129.83 USD75112.10	
3	5	Chandra Basak, Kolkata, West Bengal. 01/53/162/1404/AM08/C-36	12/18/2007	2900 Kgs. Plant & Plant Materils i.e. Pharmacy Plant.	Rs.853176/- Euro.14968/-	
4	6	Glaxo Smithkline	12/19/2007	1X1200g (1 Cylinder) Test Mix for	Rs.2500/-	

		Pharmaceuticals Ltd., Mumbai. 01/53/8/547/AM08/G-47		propellant P 11 Liquefied gas n.o.s Un No:3163 and 1X1200g (1 Cylinder) Test Mix for propellant P 12 Liquefied gas n.o.s Un No:3163	GBP 31.25	
5	8	Karnataka Co. p Milk Producers Federation Ltd., bangalore. 01/53/162/1425/AM08/K- 28	12/26/2007	Bovine Forezen Semen. {(A) 1600 Nos. Holstein Friesian & (B) 1200 Nos. Jersey} and In Vivo Bovine Embryos {(a) 75 Nos. Holstein Friesian and (B) 75 Nos. Jersey}	Rs.2883440/- CAD.72086/-	
6	9	Elcome Surveys P. Ltd., Mumbai. 01/53/162/1513/AM08/E-32	1/11/2008	1 No. or Radar	Rs.566752/- Yen. 1416880/-	

S.No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
7	10	KLJ Plasticizers, New Delhi. 01/53/8/565/AM08/K-29	1/11/2008	One Unit of Diesel Generator 250 KVA, comprising of Cummins Engine. (Second hand) (As mentioned in the application)	Rs.1277486/- USD32341.42/-	
8	13	Kudos Chemie Ltd., Mohali 01/53/8/590/AM08/K-30	1/21/2008	300 MT of Crude Theophylline 80%.	Rs.80580000/-	
9	17	(i) G. Ranadhir Ram Reddy, (ii) G. Abjhinav Ram Reddy, and (iii) G. Amrender Reddy, Hyderabad. 01/53/162/1591/AM08/G- 49	1/24/2008	Trophies (As detailed in the application.)	Rs.Not given	Would be approved on receipt of complete details from applicant as per ANF.

10	18	Reddy's Polymers Processing Ltd., Hyderabad. 01/53/162/1605/AM08/R-76	1/28/2008	1200MT of plastic scrap.	Rs.28800000/- US\$720000/-	Import as per Public Notice No.392 dated 01.01.97.
11	21	Advinus Therapeutics Pvt. Ltd., Bangalore. 01/53/8/613/AM08/A-116	2/12/2008	360 Nos. Beagle Dogs.	Rs.10244095/-	
12	29	Hyundai Motor India Ltd., Kancheepuram. 01/53/8/628/AM08/H-42	2/25/2008	340 Kgs. CEC legislative Fuel RF - 06-03., 304 Kgs. CEC Legislative fuel RF 02-03 and 340 Kgs. CEC legislative Fuel RF 06-99.	Rs.519629.17	
13	33	Jubilant Biosys Ltd., Noida. 01/53/8/635/AM08/J-34	2/29/2008	4925 Nos. various strains of Lab. Animals (details given in the application.)	Rs.15000000/-	
14	34	Vecce Cementolites & Industries Ltd., Silvassa. 01/53/162/1596/AM08/V-51	1/28/2008	(i) 3220 MT Plastic Scrap.	Rs.59112000/-	Import as per Public Notice No.392 dated 01.01.97
15	35	Gulf Oil Corporation Ltd., Hyderabad. 01/53/8/605/G-50/AM08	2/4/2008	108000 Nos. Cartridge Primer (P. Caps) C x 2000 (Type - 209).	Rs.210000/-	

S.No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
15	40	Airport Authority of India,	2/28/2008	250 Sets of VHF	Rs.130727595/-	

		new Delhi. 01/53/8/620/A-117/AM08		Trasmitter, Receiver & Accessories, As detailed in the application.		
16	41	Indian Explosives Ltd., Kolkata. 01/53/162/1767/AM08/I-34	3/4/2008	Explosive (As detailed in the application).	Rs.38100000/-	
17	42	Schlumberger Asia Services Ltd., Mumbai. 01/53/8/690/AM08/S-156	3/7/2008	Explosive	Rs.3035800/-	
18	47	Shreno Ltd., Vadodara. 01/53/8/651/AM08/S-153	3/12/2008	20 MT of Cerium Oxide.	Rs.3439861.50/-	Free item as per Notification No. 90 dated 28.03.2008
19	49	Godrej & Boyce Mfg. Co Ltd., Mumbai. 01/53/8/679/AM08/G-61	3/12/2008	Split Air conditioners containing HCFC-22- 110000 sets and Window air conditioners containing HCFC-22 220000 sets.	Rs.3520000000/-	Approved the quantity given in proforma invoice and LC.
20	52	Godrej & Boyce Mfg. Co Ltd., Mumbai. 01/53/8/680/AM08/G-62	3/17/2008	Split Air conditioners containing HCFC-22- 70,000 sets and Window air conditioners containing HCFC-22 140000 sets.	Rs.2240000000/-	Approved the quantity given in proforma invoice and LC.
21	54	T.C. Healthcare P. Ltd., Ghaziabad. 01/53/8/660/AM08/T-49	3/18/2008	360 Kgs. Aminophylline Hydrous.	Rs.429840/-	Approved with conditions.
22	60	Chennai Marine Trading Pvt. Ltd., Chennai. 01/53/8/699/C-54/AM08	3/27/2008	Refrigerant Gas 134 A - 500 MT.	Rs.42210000/-	
23	61	BASF Catalyst India Private Ltd., TN.,	3/27/2008	Actalys (HSE) 26 - 10692 Kgs. ii)	Rs.17024587/-	May be put up to PRC for

		01/53/8/700/AM08/B-41		Optalys (HSE) 43 - 5180 Kgs. Iii) Neodymium Nitrate Solution - 2714 Kgs.		endorsement of import licence valid for goods cleared from custom.
24	64	Aura Aircon P. Ltd., Mumbai. 01/53/162/1612/AM08/A- 134	3/28/2008	R 406 A Gas - 1140 Cylinders.	Rs.1482000/-	
25	65	Chrome Star Chemical Works, Gurgaon. 01/53/8/691/C-53/AM08	3/31/2008	Cerium Oxide - 20 MT.	Rs.2242000/-	Free item as per Notification No. 90 dated 28.03.2008.

S.No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
26	66	Mehrangarh Museum Trust, Jodhpur. 01/53/162/1834/M- 77/AM08	3/31/2008	124 Nos. AC containing HCFC-22.	Rs.1447682/-	
27	69	Maxtone Traders, Mumbai 01/53/8/703/AM08/M-78	3/28/2008	15600 Nos. Components / Parts for split/ window Air conditioners O General Brand Compressor containing HCFC-22 gas.	Rs.56652510/-	DRI clearance regarding pending investigation, if any, to be obtained.
28	70	Gujarat State Petroleum Corporation Ltd., Gandhinagar. 01/53/8/3/AM09/G-1	4/2/2008	Explosive as detailed in the application	Rs.461295.60/-	
29	71	Chennai Marine Trading Pvt. Ltd., Chennai. 01/53/8/705/C-55/AM08	3/31/2008	100 MT of R-404 A refrigerant Gas, 100 MT of 410 A Refrigerant Gas, 100 MT	Rs.60300000/-	

				Refrigerant Gas R - 407 C.		
30	72	Ashok Mittal, New Delhi. 01/53/162/58/AM09/A-5	4/10/2008	12 Bore ammunition 24 gms -10,000, 30.06 ammunition -2500 and .308 ammunition - 2500.	Rs.471000/-	
31	73	Ajay Mittal, New Delhi. 1/53/162/57/AM09/A-4	4/10/2008	30.06 Rifle with spare barrel of .308 - One, 12 Bore Gun - One and 12 Bore ammunition 24 gms - 15000.	Rs.904000/-	
32	74	Fairmount Hotel Pvt. Ltd., Chennai. 1/53/162/1855/AM08/F-23	3/28/2008	4 Nos. Split Air conditioners (Indoor Units & Outdoor Units) containing HCFC-22 Gas.	Rs.186878/-	
33	75	Ambitious marketing Delhi. 1/53/8/638/AM08/A-123	3/4/2008	3015 Units of Window & Split Air - conditioners containing HCFC-22.	Rs.20677477/-	

3.1.2 Following 9 applications for import were rejected for import licensing:-

S. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Remarks
1	1	Magus Metals P. Ltd., Hyderabad. 01/53/8/486/AM08/M-59	11/21/2007	Ash & Residues containing mainly Zinc (Zinc Ash/Skimming) - 4500MT.	Rs.40959000/- US\$1047825.40/-	

2	4	Sans Craintes Stud Farm P. Ltd., Coimbatore. 01/53/8/515/AM08/S-114	12/14/2007	4 Nos. Poll Dorset Rams (Male Breeding Sheeps)	Rs.150000/- AUS.\$4000/-	
3	7	Payal Synthetics P. Ltd., Surat. 01/53/162/1432/AM08/P-59	12/24/2007	65500 Kgs. 6 Scrap Rolls.	Rs.1151665/- USD28900/-	
4	14	Concord Safety Solutions Private Ltd., Kanpur. 01/53/8/592/AM08/C-42	1/22/2008	Re-import of HS. Code 67060042 Vehicle Trax Drive Away Chassis with Cowl fitted with TD 2400 FTI Engine, as detailed in the application.	Rs.15733338/- US\$39333.44/-	
5	25	NCR Corporation India P. Ltd., Bangalore. 01/53/8/623/AM08/N-38	2/20/2008	6500 Nos. Toner Cartridge.	Rs.15746250/-	
6	36	Lohia Starlinger Ltd., Kanpur. 01/53/8/608/AM08/L-25	2/7/2008	Used parts for tape extrusion line : 1500 MM Die Assembly complete with electricals, removable plain lip & Extra seprated Lip as detailed in application - 5 Nos.	Rs.1987500/-	
7	45	Carrier Air conditioning & Refrigeration, Gurgaon. 01/53/8/645/AM08/C-50	3/10/2008	Cylinder filled with R-22 Gas - 400 MT.	Rs.613180530/-	
8	55	Narendra Raj Singh, Bangalore. 01/53/8/654/AM08/N- 40	3/18/2008	1 NPB Revolver/Pistol	Rs.238200/-	
9	63	Disc Technology Services P. Ltd., Bangalore. 01/53/162/1837/AM08/D-44	3/28/2008	Refurbished parts / components / Accessories as per as detaile in application.	Rs.107467321/-	

3.1.3 Following 27 applications for import were deferred for import licensing:-

S. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Referred Ministry/Department
1	12	Ess Kay Dee Enterprise, Kolkata. 01/853/162/1530/AM08/E-33	1/18/2008	850 Kgs. Medicinal Herbs & Plants Dried.	Rs.425400/- Euro.7090/-	MOEF and Agri. & Coopn.
2	16	Pioneer Calicos Products P. Ltd., Pune. 01/53/8/583/AM08/P-62	1/24/2008	55000 Kgs. Cherry stone.	Rs.358463/- Euro.6050/-	Agri. & Coop.
3	19	Jaiprakash Associates Ltd., New Delhi. 01/53/8/597/AM08/J-32	2/1/2008	1 No. Radar indicator Art 2000 Part No.071- 01519-0101 (spare parts).	Rs.348435/- US\$7743/-	MHA and WPC.
4	20	Dr. Alok Srivastava, Vellore. 01/53/162/1667/AM08/A-113	2/4/2008	104 Nos. Mice and 6 Nos. Rats.	Rs.839755.25/-	AHD&F.
5	22	Chirag Enterprise, Jamnagar. 01/53/162/1692/AM08/C-45	2/13/2008	2000 MT Acrylic Plastic Scrap.	Rs.32000000/-	C&PC and MOEF.
6	24	Surya Roshni Ltd., New Delhi. 01/53/8/618/AM08/S-143	2/15/2008	1250 Kgs. Lumilux Tribabd comp. L581H, Phosphor Trib and 1600 Kgs. Lumilux Triband comp. Cat, Phosphor Trib.	Rs.7462845/-	MOEF and DIPP.
7	26	Gunmark Armoury, Pune. 01/53/162/1736/AM08/G-54	2/25/2008	1 No. air Rifle Break for Juniors, Open sight, make Diana Model 28 and 2 Nos. Air Pistol for Juniors G5, make Diana.	Rs.21660/-	YA&S

8	27	Gunmark Armoury, Pune. 01/53/162/1733/AM08/G-57	2/25/2008	Weapons & Accessories.	Rs.243492/-	YA&S
9	30	Samadhan Polishing Products, Mumbai. 01/53/162/1722/AM08/S-145	2/25/2008	18000 Kgs. 18 Tons Used & Damaged Jute Bags.	Rs.314400/-	Textiles and Jute Commissioner.
10	31	Gunmark Armoury, Pune. 01/53/162/1731/AM08/G-55	2/26/2008	2 Nos. Compressed Air Rifle and 3 Nos. Compressed Air Pistol.	Rs.229140/-	YA&S
11	32	Schlumberger Asia Services Ltd., Mumbai. 01/53/631/AM08/S-147	2/26/2008	6ea Propellant 16" 1 3/8-4 9/16 and 6EA propellant F/5 1/2-7 1/2.	Rs.109931.68/-	PESO
12	37	Tandy Innovative Chemicals P. Ltd., Mumbai. 01/53/8/611/AM08/T-43	2/11/2008	HCFC-141B	Rs.10422720/-	C&PC.

S. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Referred Ministry/Department
13	38	Grasim Industries Ltd., Nagado, Madhya Pradesh. 01/53/8/622/AM08/G-53	2/19/2008	Cut pieces / chips/powder/granules of old used / scrap rubber goods - 10000MT.	Rs.46280000/-	MOEF.
14	39	Gunmark Armoury, Pune 01/53/162/1732/AM08/G-56	2/25/2008	Air Rifle (make feinwerkbau, Model P700 ALU) - 3 Nos. And Air Pistol (Make Steyr, Model LP. 10P) - 1 No.	Rs.304380/-	YA&S.
15	43	Tata Institute of fundamental research, Mumbai.	3/10/2008	20 Nos. B6.Cg-Tg (Tek-cre) 12Flv/J, 20 Nos. B6.Cg-Tg (cre/Esr1) 5Amc/J and	Rs.873280/-	AHD&F.

		01/53/162/1763/AM08/T-45		20 Nos. B6.Cg-Tg (Myh6-cre/Esrl) 1 Jmk/J		
16	44	Gujarat Pipavav Port Ltd, Mumbai. 01/53/8/646/AM08/G-59	3/10/2008	Furuo Arpa Radar X Band - 1 Set, Optional Accessories : Bracket & connection stand - 1 set and Automatic identification system Model FA 150 - 1 set.	Rs.1176112/-	MHA.
17	46	Sundaram Industries Ltd., Chennai. 01/53/8/648/AM08/S-152	3/12/2008	850 MT Tyre Buffing Powder.	Rs.3348660/-	MOEF and DIPP.
18	48	Institute of Fgenomics & Intergrative Biology, New Delhi. 01/53/8/652/AM08/I-35	3/12/2008	i) Male spontaneous Hypertensive Rat 9-10 weeks old - 20. ii) Female Spontaneous Hypertensive Rat 9-10 weeks old -10.	Rs.152000/-	AHD&F.
19	50	Centre of Cellular & Molecular Biology, Hyderabad. 01/53/8/663/C-51/AM08	3/14/2008	Laboratory animals - Mice - as detailed in the application.	Rs.389000/-	AHD&F.
20	51	Reliance Industries Ltd., Mumbai. 01/53/8/650/AM08/R-83	3/14/2008	1 Radar Video Surveillance (SVR) System.	Rs.27545850.43/-	MHA and WPC.
21	53	Elcome Marine Services Pvt. Ltd., 01/53/8/696/AM08/M-39	3/17/2008	MDC 1810 BB complete with all accessories - 1 set.	Rs.395145/-	MHA.
22	56	Galaxy International, New Delhi. 01/53/8/694/AM08/G-64	3/24/2008	Split Air conditioners containing HCFC-22 - 3091 Nos.	Rs.41895481/-	MOEF.

S. No.	Case No.	Name of the Firm/File No.	Date of receipt of application MM/DD/YYYY	Item of import	CIF Value.	Referred Ministry/Department
23	57	Add. Principal Chief Conservator of Forest	3/24/2008	12 Bore Pump Action gun &	Rs.14688417/-	MOEF.

		(Protection), Madhya Pradesh. 01/53/162/1827/AM08/M-76		shot with Black nylon sling kits, as detailed in the application - 1000 Nos.		
24	58	La Opala RG Ltd., Kolkata. 01/53/8/698/AM08/L-34	3/26/2008	Neodymium Oxide - 1000 Kgs.	Rs.1688400/-	DIPP.
25	59	La Opala RG Ltd., Kolkata. 01/53/8/697/AM08/L-33	3/26/2008	Neodymium Oxide - 1500 Kgs.	Rs.2532600/-	DIPP.
26	62	Tropical Marine Care, Chennai. 01/53/8/689/AM08/T-50	3/28/2008	600 Nos. of Ornamenta Fish assorted Varieties.	Rs.1756400/-	AHD&F.
27	67	Visonik (I) mardeting P. Ltd., New Delhi. 01/53/8/704/AM08/V-64	3/31/2008	250 Unit Packaged Unit. 500 Unit Out door Condensing Unit and 250 Window Air Conditioner.	Rs.30450000/-	MOEF.

3.1.4 Following 144 applications were approved on ex-post facto basis:-

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
1	Sun Pharma Advanced Research Company Ltd., Baroda. 01/53/8/585/AM08/S-135	Male beagle dogs 6-7 months old and Female Beagle dogs 6-7 months old.	12Nos. and 12 Nos.	Rs.710959.94 USD17885.80	AHD&F	22.04.2008	Approved on file.
2	Sun Pharma Advanced Research Company Ltd., Baroda. 01/53/8/584/AM08/S-134	Male Beagle Dogs: 5-6 months old and female beagle dogs:	24Nos. and 24 Nos.	Rs.1412459.96 USD35533.60	AHD&F	22.04.2008	Approved on file.

		5-6 months old.					
3	Sun Pharma Advanced Research co. Ltd., Baroda. 01/53/8/627/AM08/S-146	male brown Norway Rats @ 42-49 Days Old. And Female Brown Norway Rats @ 42-49 Days old.	100 Nos. and 100 Nos.	Rs.628848/-	AHD&F	22.04.2008	Approved on file.
4	Shankar Impex, Delhi. 01/53/8/702/AM08/S-157	AC Split/Window, containing HCFC-22.	10000 Nos.	Rs.60300000/-	AHD&F	17.04.2008	Approved on file.
5	M/s. Bhushan Steel Ltd., New Delhi. F.No.01/53/162/1079/AM08/B-22/ILS.	Water Chiller with R-22 Gas	1	3510500/-	m/o E&F	26.10.2007.	Approved on file.
6	M/s. Sanyo India Private Ltd., Bangalore. F.No.01/53/162/802/AM08/S-64/ILS.	Sanyo Brand Deep Freezers	14 Nos.	11,47,109/-	Mo E&F	08.11.2007.	Approved on file.
7	Airport Authority of India, New Delhi. F.No.01/53/8/211/AM08/A-41/ILS.	Doppler VHF Omni Range with High power Distance Measuring Equipments and UHF Link, Radar, VHF Trabsnuttters & Receivers etc,	As detailed in the application.	35,00,53,468.30	DGCA&D/o Tele. (WPC).	23.11.2007.	Approved on file.
8	airport Authority of India, New Delhi. F.No.01/53/8/212/AM08/A-40/ILS.	02 systems Doppler VHF, Radar, Advance Surface Movement Guidance Control Systems, Lower Power Distance	As detailed in the application.	32,67,35,779.65	DGCA & D/o Tele.(WPC).	23.11.2007.	Approved on file.

		Measuring Equipment with ILS and 34 with accessories documentation and spares and Qty. 06 (Emergency VHF TX/RX-VHF Transmitters and Receivers VHF TX/RX.					
9	Baba P.s. Bedi, New Delhi. F.No.01/53/162/960/B-18/AM08/ILS.	Arms & Ammunition.	1 No. and 15,000Nos.	6,10,000/-	M/oY.A & S.	03.10.2007.	Approved on file.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
10	Directorate of Aviation, Govt. of Chattisgarh, Chattisgarh. F.No.01/53/162/1125/C-29/AM08/ILS.	Helicopter.	1 No.	26,08,29,000/-	DGCA	16.11.2007.	Approved on file.
11	International Centre for Genetic Engineering & Bio-technology, New Delhi. F.No.01/53/8/564/I-26/AM08/Import Cell.	Laboratory Animal(Mice Strains)	174 Nos.	1,71,320/-	D/o AHD&F	20.12.2008.	Approved on file.
12	M/s. Aditi Dhar, New Delhi. F.No.01/53/162/1107/A-73/AM08/ILS.	Arms & Ammunition.	1 No. & 15000 Nos.	3,85,035/-	M/o Y. A & S.	17.10.2007.	Approved on file.
13	M/s. Afsar Hussain Khan, New Delhi. F.No.01/53/162/1110/A-72/AM08/ILS.	Gun & ammunition.	1 & 15,000 Nos.	4,95,900/-	M/o YA&S.	18.12.2007.	Approved on file.
14	M/s. Akanksha International, Ludhiana. F.No.01/53/8/442/A-80/AM08/ILS.	Air conditioners containing HCFC-22.	2350 Units.	2,10,00,000/-	M/o E&F	18.12.2007.	Approved on file.
15	M/s. Ambitious Marketing, Delhi.	Window /Split Air conditioners	6240 Units.	4,72,02,400/-	M/o E&F	18.12.2007.	Approved on file.

	F.no.01/53/8/461/A-85/AM08/ILS.	with HCFC-22					
16	M/s. Ambuja Cements Ltd., P.O. Ambujanagar, Talika-Kodinar, Distt.Junagadh, Gujarat. F.No.01/53/8/204/A-39/AM08/ILS.	Radar/Radio Navigational apparatus.	5 Nos.	32,61,240/-	DOT(WPC) & MHA.	05.10.2007.	Approved on file.
17	M/s. Arihant Traders, Thane. F.No.01/53/8/494/AM08/A-89/ILS.	Air Conditioners window &/or split type containing HCFC-22 Gas.	5190 Nos.	18228776/-	M/o E&F	31.12.2007.	Approved on file.
18	M/s. Aryan Arts, Mumbai. F.No.01/53/8/482/AM08/A-87/ILS.	Antiquities.	2 Nos.	8.12.490/-	ASI	17.12.2007.	Approved on file.
19	M/s. AVL Technical Centre Pvt. Ltd., New Delhi. F.No.01/53/8/459/A-83/AM08/Imp. Cell.	CED- Legislative Fue RF-06-99 and CEC- Legislative Fuel RF-06-03	680 Kgs. of Each.	287211/-	M/o Petroleum & Natural Gas.	17.01.2008.	Approved on file.
20	M/s. B.A. Enterprises, Mumbai. F.No.01/53/8/495/AM08/B-32/ILAS.	Air Conditioners window &/or split type containing HCFC-22 Gas.	5165 Nos.	18095580/-	M/o E&F	31.12.2007.	Approved on file.
21	M/s. Blue Star Limited., Mumbai. F.No. 01/53/162/1080/B-23/AM08/ILS.	Window Air conditioners containing HCFC-22	5100 Nos.	2,99,67,940/-	M/o E&F	18.12.2007.	Approved on file.
22	M/s. Blue Star Limited., Mumbai. F.No. 01/53/162/1521/B-36/AM08/Imp.Cell..	Window Air conditioners containing HCFC-22	15,000 Units.	8,44,55,624/-	M/o E&F.	22.02.2008.	Approved on file.
23	M/s. CAP Digisoft Solutions Pvt. Ltd., Coimbatore. F.No.01/53/8/387/C-26/AM08/ILS.	Split Air Conditioners with HCFC-22	43 Units.	3,47,466/-	M/o E&F	16.10.2007.	Approved on file.
24	M/s. Carrier Air conditioning &	Air V Bus and	400 & 150	1,24,29,525/-	M/o E&F	28.11.2007.	Approved

	Refrigeration Ltd., Gurgaon. F.No.01/53/8/305/AM08/C-20/ILS.	Truck Air conditioning system and Room air conditioning.	each.			on file.
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S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
25	M/s. Coromandel Fertilizer Ltd., Secunderabad. F.No.01/53/8/543/C37/AM08/Imp.Cell.	Urea	200000 M.T.	365,50,00,060/-	D/o Fertilizers.	07.02.2008.	Approved of file.
26	M/s. Dashmesh Stud Farm, V&PO- Sarai Nanga, P.O. Bariwala, Distt. Muktsar, Punjab. F.No.01/53/8/551/AM08/D-33/Imp.Cell.	Stallion and Broodmares.	One & Three each.	3800000/-	D/o AHD&F	18.02.2008.	Approved on file.
27	M/s. Delhi International Airport Private Ltd., New Delhi. F.No..01/53/8/177/D-21/AM08/Imp.Cell.	Arms & Ammunition.	As perportionate	4,31,776/-	M/o Home Affairs & E&F	20.12.2007.	Approved on file.
28	M/s. Delite Referigerator Company, Mumbai. F.No.01/5/38/587/D-36/AM08/Imp.Cell.	Air Conditioners with HCFC-22	10,000 Units.	5,25,00,000/-	M/o E&F	08.02.2008.	Approved on file.
29	M/s. Dr. Reddy's Laboratories Ltd., Hyderabad. F.No.01/53/8/189/AM08/R-25/ILS.	Zucker Fa/FA Breeding pairs (Males & Females)	50 Nos.	6,90,000/-	D/o AHD&F	26.12.2007.	Approved on File.
30	M/s. Dr. Reddy's Laboratories Ltd., Hyderabad. F.No.01/53/8/328/AM08/R-45/ILS.	Rats.	500 Nos.	10,295,000/-	AHD&F	25.10.2007.	Approved on file.
31	M/s. Dr. Reddy's laboratories Ltd., Hyderabad. F.No.01/53/8/329/AM08/R-44/ILS.	Live Mice.	1450 Nos.	86,50,000/-	D/o AHD&F	11.12.2007.	Approved on file.
32	M/s. Dr. Reddy's Laboratories Ltd., Hyderabad. F.No.01/53/8/190/AM08/R-24/ILS.	Rats (Male & Female).	100 Nos.	6,66,000/-	D/o AHD&F	11.12.2007.	Approved on file.
33	M/s. E.I.Dupont India P. Ltd., Gurgaon. F.No.01/53/8/411/AM08/E-26/Imp. Cell.	141b	2000000 Kgs.	128000000/-	M/o E&F	18.02.2008.	Approved on file.
34	M/s. Elcome Marine Services Pvt. Ltd., Mumbai. F.No.01/53/8/301/E-28/AM07/ILS.	Koden Radar Model MDC 1841 BB complete	1 Set.	2,60,000/-	M/o Home Affairs.	0.02.2008.	Approved on file.

		with all accessories					
35	M/s. Electronics Corporation of India Ltd., Hyderabad. F.No.01/53/8/234/E-13/AM08/ILS.	Zirconium Metal Powder in Aqueous/Dry form.	230 Kgs.	29,43,402/-	DAE and DIPP	11.09.2007.	Approved on file.
36	M/s. Enal Drugs Pvt. Ltd., Hyderabad. F.No.01/53/8/493/E-30/AM08/Import Cell.	2,2,2-Trifluoro Ethanol	60000 Kgs.	2,48,66,400/-	D/o C&PC.	18.01.2008.	Approved on file.
37	M/s. Euphoria Hotels Private Limited., Mumbai. F.No.01/53/8/308/E-18/AM08/ILs.	Split Air Conditioners wuth HCFC-22	200 Sets.	20,50,000/-	M/o E&F	13.09.2007.	Approved on file.
38	M/s. Fedders International Air Conditioning Pvt. Ltd., New Delhi. F.No.01/53/8/172/F-6/AM08/ILS.	Air Conditioners with HCFC-22	2555 Nos.	2,09,85,313/-	M/o E&F.	18.12.2007.	Approved on file.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
39	M/s. Galaxy International, New Delhi. F.No.01/53/8/275/AM08/G-24/ILS.	Window/Split Air-Conditioner with HCFC-22.	3120 Units.	4,58,39,094/-	M/o E&F	23.11.2007.	Approved on file.
40	M/s. GKN Sinter Metals Ltd., Pune. F.No.01/53/8/796/G-86/AM07/ILS.	P2-150 grade and P2-350 grade of Chromium Alloy Powder.	3542 Kgs.	As proportionate	D/o Heavy Industry.	26.02.2008	Approved on file.
41	M/s. Godfrey phillips India Ltd., New Delhi. F.No.01/53/8/337/AM08/G-24/ILS.	Tax Stamps.	5,00,000 Nos.	4,20,000/-	DIPP	14.11.2007.	Approved on file.
42	M/s. Greentree Stud & Agricultural Farm, Gurgaon, Haryana. F.No.01/53/8/379/G-30/AM08/ILS.	Broodmares.	9 Nos.	35000000/-	D/o AHD&F	16.11.2007.	Approved on file.
43	M/s. Gurudwara Nanaksar Thath Jogi Di Nagri, Dera Skohal Pur, P.O. Behram Sharishta, The & Distt. Jalandhar, Punjab. F.No.01/53/162/1347/G-42/AM08/Imp. Cell.	Mares & Stallion	Two & One each.	4,20,000/-	D/o AHD&F.	10.01.2008.	Approved on file.
44	M/s. Haier Appliances (I) P. Ltd.,	Air	28300	157601952/-	M/o E&F	04.01.2008.	Approved

	New Delhi. F.No.01/53/8/474/AM08/H-32/ILS.	Conditioners containing HCFC-22 Gas.	Nos.				on file.
45	M/s. Havells India Ltd., Delhi. F.No.01/53/8/426/H-28/AM08/Imp.Cell.	Used Furniture & Fixtures, Storage racks (in dismantle condrition).	As per revised list in the application	97,25,059/-	DIPP	24.12.2007.	Approved on file.
46	M/s. Hester Pharmaceutical Limited., ahmedabad. F.No.01/53/8/343/H-25/AM08/ILS.	SPF Eggs.	5,00,000 Nos.	3,00,00,000/-	AHD&F	18.12.2007.	Approved on file.
47	M/s. Hind Vacuum Co. Pvt. Ltd., Bangalore. F.No.01/8/569/H-40/AM08/ILS.	Cerium Oxide	640 Kgs.	3,13,600/-	DIPP	20.12.2007.	Approved on file.
48	M/s. Hindustan College of Engineering and Techknology, Coimbatore. F.No.01/53/162/1435/H-39/AM08/Imp.Cell.	Cessna 172 E non-flying aircraft.	One no.	As proportionate	DGCA	17.01.2008.	Approved on file.
49	M/s. Hindustan Copper Limited., Khetri Copper Complex, P.O. Khetri Nagar, Distt.Jhunjhunu, Rajasthan. F.No.01/8/339/H-24/AM08/ILS.	Split Air Conditioners wuth R-124	1 No.	8,35,000/-	M/o E&F	28.09.20087.	Approved on file.
50	M/s. Honda Motorcycle & Scooter India Pvt. Ltd., IMT Manesar, Distt. Gurgaon, Haryana. F.No.01/53/8/44/H-29/AM08/Import Cell.	CED- Legislative Fue RF-02-99 Oxy.cont.2.3%	600 Litres	2,48,288/-	M/o Petroleum & Natural Gas.	10.01.2008.	Approved on file.
51	M/s. Hyndai Motor India Ltd., Sriperumbudur, Distt.:- Kancheepuram. F.No.01/53/8/467/H-31/AM08/Import Cell.	CEC- Legislative Fuel RF-0603, CEC- Legislative Fuel RF-0203 and Diesel Fuel (Reference Fuel- Haltermann).	170 Kgs, 152 Kgs and 340 Kgs each	234081.89	M/o Petroleum & Natural Gas.	14.01.2008.	Approved on file.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by	Permission/Rejection letter issued on date	Remarks
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52	M/s. Innovative Studios (P) Ltd., Bangalore. F.No.01/53/8/497/AM08/I-23/ILS.	Antiques.	189 Nos.	US\$ 2,18,265/-	ASI	17.12.2007.	Approved on file.
53	M/s. International Centre for Genetic Engineering and Technology, New Delhi. F.No.01/53/8/314/I-13/AM08/ILS.	Mice	44 Nos.	Gift.	D/o AHD&F	16.10.2007.	Approved on file.
54	M/s. Jagati Publicationis (P) Ltd., Hyderabad. F.No.01/53/162/J-19/AM08/ILS.	Newprint and Glazed Newprint.	10400 M.T.	25,97,22,320/-	DIPP & M/o I&B.	16.11.2007.	Approved on file.
55	M/s. Jaipur Riding & Polo Club Pvt. Ltd., Kkhatipura, Jaipur(rajasthan). F.No. 01/53/162/1079/J- 19/AM08/Imp.Cell.	Polo Ponies.	4 Nos.	10,00,000/-	D/o AHD&F	20.12.2007.	Approved on file.
56	M/s. JSW Steel Limited., Mumbai. F.No.01/53/162/1470/J- 27/AM08/Imp.Cell.	Cirrus SR-23 GTS Aircraft	One no.	1,85,23,125/-	DGCA	17.01.2008.	Approved on file.
57	M/s. Kheteshwar Trading Company, Mumbai. F.No.01.53/8/496/AM08/K-26/ILS.	Air Conditioners window &/or split type containing HCFC-22 Gas.	4695 Nos.	16521834/-	M/o E&F	31.12.2007	Approved of file.
58	M/s. L.G. Electronics India P. Ltd., Greater Noida. F.No.01/53/470/AM08/L-15/ILS.	Air conditioners containing HCFC R-22 Gas	32900 Nos.	461463200/-	M/o E&F	10.01.2008	Approved on file.
59	M/s. Laxmi trading Co., Delhi. F.No.01/53/8/549/L- 23/AM08/Imp.Cell.	HCFC- 134A(Refrigerant Gas)	11500 cylinders	1,28,80,000/-	M/o E&F	13.02.2008.	Approved on file.
60	M/s. Madhu Overseas, Delhi. F.No.01/53/8;487/AM08/M-60/ILS.	Air Conditioners containing HCFC-22 Gas	40000 Nos.	237000000/-	M/o E&F	04.01.2008.	Approved on file.
61	M/s. Marudhar Hotels Private Ltd., New Delhi. F.No.01/53/162/1462/M- 63/AM08/ILS.	Air conditioners containing HCFC-22	As detailed in the application.	4,98,619.14	M/o E&F	25.01.2008.	Approved on file.
62	M/s. Mehta Pharmaceutical Industries, Mumbai. F.No.01/53/8/353/M-33/AM08/ILS.	8-Chloro Theophylline	1000 Kgs.	8,40,000/-	D/o C&PC.	10.10.2007.	Approved on file.
63	M/s. MIRC Electronics Ltd., Mumbai. F.No.01/53/8/454/AM08/M-55/ILS.	Air Conditioners containing HCFC-22 Gas	As applied.	375315000/-	M/o E&F	04.01.2008.	Approved on file.
64	M/s. MIRC Electronics Ltd., Mumbai. F.No.01/53/8/455/AM08/M-56/ILS.	Air Conditioner containing HCFC-22 Gas	As applied.	113839400/-	M/o E&F	04.01.2008.	Approved on file.
65	M/s. MIRC Electronics Ltd., Mumbai. F.No.01/53/8/456/AM08/M-54/ILS.	Air Conditioners containing HCFC-22 Gas	As applied.	152703300/-	M/o E&F	04.01.2008.	Approved on file.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
66	M/s. Motor Industries Co. Ltd., Bangalore. F.No.01/53/8/466/M-58/AM08/Imp.Cell.	GDK 650 Diesel	12000 Litres.	17,34,790/-	M/o Petroleum & Natural Gas.	18.01.2008.	Approved on file.
67	M/s. National Institute of Nutrition, Hyderabad. F.No.01/53/8/313/AM08/N-15/ILS.	Rats (Male & Female).	18 Nos.	11,27,000/-	AHD&F.	26.10.2007.	Approved on file.
68	M/s. Nehru College of Aeronautics and Applied Sciences, Coimbatore. F.No.01/53/8/485/Am08/N-30/ILS.	Cessna 150 Aircraft Non-flying aircrafts.	2 Nos.	10,20,000/-	DGCA	15.01.2008.	Approved on file.
69	M/s. Noble Broadcasting Corporation (P) Ltd., Chennai. F.No.01/53/8/550/AM08/N-31/Imp.Cell.	Transmitter & Associated System.	100 Sets.	63,70,062/-	M/o Home Affairs	06.02.2008.	Approved on file.
70	M/s. Nova Industries, Mumbai. F.No.01/53/8/474/AM08/N-25/ILS.	Air Conditioner containing HCFC-22 Gas	50000Nos.	630000000/-	M/o E&F	04.01.2008.	Approved on file.
71	M/s. Osian's Connoisseurs of Art Pvt. Ltd., New Delhi. F.No.01/53/8/428/AM08/Q-34/ILS.	Antiquiteis	Two Nos.	69,98,700/-	ASI & National GALLERY OF Modern Art.	10.01.2008.	Approved on file.
72	M/s. Osian's Connoisseurs of Art Pvt. Ltd., New Delhi. F.No.01/53/8/430/AM08/Q-36/ILS.	Antiquities.	Four Nos.	24,43,500/-	ASI & National GALLERY OF Modern Art.	10.01.2008.	Approved on file.
73	M/s. Osian's Connoisseurs of Art Pvt. Ltd., New Delhi. F.No.01/53/8/429/AM08/Q-35/ILKS.	Antiquity.	One No.	11,72,880/-	ASI & National GALLERY OF Modern Art.	10.01.2008.	Approved on file.
74	M/s. Paras Equipments & Engineering (P) Ltd., New Delhi. F.No.01/53/8/323/AM08/P-42/ILS..	Utility Scan Systems.	6 Nos.	28,98,201.60	M/o Home Affairs.	13.11.2007.	Approved on file.
75	M/s. Paras Equipments & Engineering (P) Ltd., New Delhi. F.No.01/53/195/AM08/P-23/ILS.	HPB 450 UHF Radio System	2 Nos.	1,48,313/-	DOT and M/o Home Affairs,	13.11.2007.	Approved on file.
76	M/s. Pawan Hans Helicopters Ltd., New Delhi. F.No.01/53/8/427/AM08/P-50/ILS.	Radarscope	1 No.	28,35,493/-	M/o Home Affairs.	04.01.2008.	Approved on file.
77	M/s. Piem Hotels Limited., New delhi.	Rice.	6354.64 Kgs.	685870.9	D/o Agri.& Coopn.	09.01.2008.	Approved on file.

	F.No.01/53/8/174/AM08/P.22/ILS.						
78	M/s. Ponne Product Exports, Namakkal/Tamilnadu. F.No.01/53/8/162/852/AM08/P-41/Import Cell.	Male & Female Chicks.	As porportionate	27,63,750/-	D/o AHD&F	24.01.2008.	Approved on file.
79	M/s. Ranbaxy laboratories Ltd., Mohali (Punjab). F.No.01/53/8/509/ANM08/R-71/Import Cell.	Laboratory Animal(Mice Strains)	As proportionate	7,33,666.24	D/o AHD&F	25.01.2008.	Approved of file.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
80	M/s. Ranbzy laboratories Ltd., Mohali, Punjab. F.No.01/53/8/510/AM08/R-70/Imp. Cell.	Male and Female Dogs.	39 Nos. and 33 Nos. each.	22,78,296.80	D/o AHD&F	25.01.2008.	Approved on file.
81	M/s. Regency Stud Farm, Mysore. F.No.01/53/162/1263/AM08/R-63/Imp. Cell.	Stallion and Broodmares.	2 Nnos. And 12 Nos. each.	2,40,00,000/-	D/o AHD&F	25.01.2008.	Approved on file.
82	M/s. Riviera De Goa Resorts and Hotels (P) Ltd., Goa. F.No.01/53/8/391/AM08/R-54/ILS.	Daikin Air-conditioners with HCFC-22.	211 Units	1640458/-	M/o E&F	30.11.200.	Approved on file.
83	M/s. Sachin Perfumery & Cosmetics, Silvassa, Dadra & Nagar Haveli. F.No.01/53/8/116/S-13/AM06/ILS.	Helicopter.	1 No.	8,43,90,000/-	DGCA	11.01.2007.	Rejected.
84	M/s. Sans Craintes Stud Farm P. Ltd., Coimbatore. F.No.01/53/8/491/AM08/S-112/ILS.	Stallion and Broodmares.	One & Three each.	7500000/-	AHD&F	16.01.2008.	Approved on file
85	M/s. Sanyo India private Ltd., Bangalore. F.No.01/53/162/823/AM08/S-72/ILS.	Sanyo Brand Deep Freezers	100 Nos.	81,93,549/-	M/o E&F	04.01.2008.	Approved on file.
86	M/s. Schiffer and Nenezes India (P) Ltd., Goa. F.No.01/53/162/897/AM08/S-77/ILS.	Air Conditioners with HCFC-22.	80 Units.	996273/-	M/o E&F	15.11.2007.	Approved on file.
87	M/s. Schlumberger Asia Services Ltd., Mumbai. F.No.01/53/8/566/AM08/S-127/Imp.Cell.	Explosives.	As detailed in the application.	1,20,18,572.30	PESO	14.02.2008.	Approved on file.
88	M/s. Schutz Carbon Electrodes P.	Rare Earth	17.25	As	D/o Atomic Energy	08.11.2007.	Approved

	Ltd., Ahmedabad. F.No.01/53/162/595/AM08/S-54/ILS.	Fluoride	M.T.s	Proportionate.	and DIPP.		on file.
89	M/s. Shyam & Co. Sales, Ambala Cantt. F.No.01/53/8/498/AM08/S-110/ILS.	Air Conditioners containing HCFC-22 Gas	136 Nos.	18,60,000/-	M/o E&F	31.12.2007.	Approved on F file.
90	M/s. Silver Spark Apparel Ltd., Bangalore. F.No.01/53/162/1366/AM08/S-116/Imp.Cell.	116 Hkigh Octane Petrol	800 Litres.	4,05,000/-	M/o Petroleum & Natural Gas.	19.02.2008.	Approved on file.
91	M/s. Sui Generis Appliances (P) Ltd., Mumbai. F.No.01/53/8/588/AM08/S-137/Imp.Cell.	Room Airconditioners with HCFC-22	10,000 Units.	52,500,000/-	M/o E&F	08.02.2008.	Approved on file.
92	M/s. Sunman Infrastructure (P) Ltd., Mumbai. F.No.01/53/8/574/AM08/S-131/Imp.Cell.	Hiwall Split AC with Corddless Remote containing HCFC-22.	63 Nos.	10,40,000/-	M/o E&F	12.02.2008.	Approved on file.
93	M/s. Sushma Singh, New Delhi. F.No.01/53/162/1601/AM08/S-139/Imp.Cell.	.22 Bore Pistol and .22 Bore ammunition.	One & 15000 Nos. each.	1,75,800/-	M/o Y.A. & S.	20.02.2008.	Approved on file.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
94	M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad. F.No.01/53/8/513/AM08/T-34/Import Cell.	Fentanyl Citrate USP (Special)	250 GMS	6,97,375/-	D/o C&PC.	24.02.2008.	Approved on file.
95	M/s. Tropicalimpex Pvt. Ltd., Chennai. F.No.01/53/8/488/AM08/T-32/ILS.	Contura 4G High Wall Split Unit with Rotary compressor with R-22 (HCFC) gas	780 Sets.	9604647/-	M/o E&F	31.12.2007.	Approved on file.
96	M/s. United Racing & Bloodstock Breeders Ltd., Bangalore. F.No.01/53/8/481/AM08/U-6/ILS.	Broodmares.	4 Nos.	1,44,00,000/-	D/o AHD&F	20.12.2007.	Approved on file.
97	M/s. V.S.B. Educatioinal Trust,	Aircraft &	As detailed	10,32,115/-	DGCA	07.12.2007.	Approved

	Kangayam (T.N.). F.No.01/53/162/1288/AM08/V-34/ILS.	Accessories.	in the application.				on file.
98	M/s. Vadinar Oil Terminal Limited., Mumbai. F.No.01/53/162/1373/AM08/V-37/Imp. Cell.	VTs Radar	One Set.	14,24,000/-	M/o Home Affairs.	17.01.2008.	Approved on file.
99	M/s. Videocon Industries Ltd., Aurangabad. F.No.01/53/8/505/AM08/V-36/ILS.	Split/Window Type Air conditioners containing HCFC-22 Gas.	290000 Nos.	2026272896/-	M/o E&F	01.02.2008.	Approved on file.
100	M/s. Voltas Limited., Mumbai. F.No.01/53/8/345/AM08/V-27/ILS.	Air Conditioners containing HCFC-22 Gas.	59500 Nos.	499598368/-	M/o E&F	04.01.2008.	Approved on file.
101	M/s. Whirlpool of India Ltd., Pune. F.No.01/53/8/407/AM08/W-3/ILS.	1,1-Dichloro-1-Fluoroethane (Solkane-141b) Refrigerant Gas.	406.08 M.T.	3,78,18,840/-	M/o E&F and D/o C&PC.	16.11.2007.	Approved on file.
102	M/s. Whirlpool of India Ltd., Pune. F.No.01/53/8/435/M08/W-5/ILS.	Split, window and Cassette Type Air Conditioners containing HCFC-22 Gas.	84000 Nos.	772634227/-	M/o E&F	01.02.2008.	Approved on file.
103	M/s. Whirlpool of India Ltd., Pune. F.No.01/53/8/439/AM08/W-6/ILS.	Split/Window and Cassette Type Air conditioners containing HCFC-22 Gas.	84000 Nos.	772634227/-	M/o E&F	01.02.2008.	Approved on file.
104	M/s. Zenith Finesse (I) Pvt. Ltd., Kolkata. F.No.01/53/8/498/AM08/Z-4/ILS.	Air Conditioners containing HCFC-22 gas	1105 Units.	9709521/-	M/o E&F	31.12.2007.	Approved on file.
105	M/s. International Aircon, New Delhi.	Air conditioners	4000 Nos.	34636000/-	M/o E&F	20.11.2007.	Approved on file &

	F.No.01/53/8/402/AM08/I-19/ILS	with HCFC-22 Gas.					amended on 12.02.2008.
106	M/smInternational Aircon,New Delhi. F.No.01/53/8/402/AM08/I-19/ILS.	Air-conditioners with HCFC-22.	4000 Nos.	34636000	M/o E&F.	20.11.2007.	Approved on file.
107	Maharashtra Rifle Association, Mumbai. F.No.01/53/162/1251/AM08/M-53/ILS.	Ammunition.	As detailed in the application.	65,21,312/-	M/o Y.A. & S.	07.12.2007.	Approved on file.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
108	Mrs. Anne Wright, Proprietor, M/s. Lingwood Stud and Agriculture Farm, New Delhi. F.No.01/53/8/222/L-7/AM08/ILS.	Stallion and Broodmares.	1 No. & 2 Nos.	33,60,000/-	D/o AHD&F	26.09.2007.	Approved on file.
109	Ms. Rakhee samant, Mumbai. F.No.01/53/162/1252/AM08/R-62/ILS.	Arms	1 No.	224500/-	M/o Y.A.&S.	03.12.2007.	Approved on file.
110	Ms. Saniya Sheikh, Meerut (U.P). F.No.01/53/162/1390/AM08/S-117/ILS.	12 Bore Victory Compaq Cartridges and 12 Bore Victory Compaq Cartridges.	5,000 Nos. & 10,000 Nos. each	1,74,000/-	M/o YA&S.	31.12.2007.	Approved on file.
111	Ms. Sonal Ramendra, Meerut Cantt.(U.P). F.No.01/53/162/1273/AM08/S-105/ILS.	Arms & Ammunition.	1 & 15000 Nos.	Euro 2,277.50	M/o Y.A. & S.	07.12.2007.	Approved on file.
112	Ms. Sonia Rai, Azad Pur, New Delhi. F.No.01/53/162/1218/AM08/S-101/ILS.	Arms & Ammunition.	1 & 15,000 Nos.	119940/-	M/o Y.A. & S.	30.11.2007.	Approved on file.
113	Nb. Sub. Vijay Kumar, Pistol Shooter, AMU, Army Marksmanship Unit, The Infantry School, Mhow (MP). F.No.01/53/162/1282/AM08/V-35/ILS.	Arms(Pistols)	2 Nos.	1,39,200/-	M/o Y.A & S.	18.12.2007.	Approved on file.
114	Prof. A. Malhotra, Head, Nuclear	O 18 water.	1200 gms.	10,53,000/-	D/o Atomic	12.02.2008.	Approved on

	Medicine deptt., All India Institute of Medical sciences, New Delhi. F.No.01/53/8/579/A-107/AM08/Imp.Cell.				Energy.		file.
115	Shri Aman Preet Singh, Phillaur, Jalandher, Punjab. F.No.01/53/162/1415/AM08/A-102/ILS.	.22 Sports Pistol wwith accessories.	1 No.	80,000/- Approx.	M/o YA&S.	09.01.2008.	Approved on file.
116	Shri Anand S. Sancheti, Nagpur. F.No.01/53/8/460/A-84/AM08/ILS.	Antiques.	As detailed in the application.	2,37,544/-	Archaeological Survey of India.	21.02.2008.	Approved on file.
117	Shri Arozepal Sandhu, Chandigarh. F.No.01/53/162/1357/A-44/AM07/ILS.	.12 Bore Skeet Cartridgtes 24 gms B&P	15,000 Nos.	1,44,000/-	M/o YA&S.	26.12.2007.	Approved on file./Amended on 26.12.2007.
118	Shri D.P. Savya Sachi, Shimoga(Karnataka) F.No.01/53/162/1389/AM08/D-28/ILS.	12 Bore 24 Gms RC-4 cartridges.	15,000Nos.	1,52,271.00	M/o YA&S.	31.12.2007.	Approved on file.
119	Shri G. Abhinav Ram Reddy, Hyderabad. F.no.01/53/162/1283/G-37/AM08/Imp.Cell.	Arm & Ammunition.	One and 15000 nos. each.	7,77,664/-	M/o Y.A&S.	17.01.2008.	Approved on file.
120	Shri Gubbala Thrimurthulu, Secunderabad. F.No.01/53/162/1364/AM08/G-45/ILS.	.22 Bore Rifle.	1 No.	2,56,704/-	M/o YA&S.	09.01.2008.	Approved on file.
121	Shri Gusti J. Noria, Secunderabad. F.No.01/53/162/889/G-27/AM08/ILS.	Ammunition.	15,000 Nos.	2,54,605/-	M/o Y.A&S.	07.09.2007.	Approved on file.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
122	Shri Harpreet Mandla, Fatehpuri, Delhi. F.No.01/53/162/1217/AM08/H-30/ILS.	Ammunition.	15,000 Nos.	1,59,835/-	M/o Y.A & S.	05.12.2007.	Approved on file.
123	Shri Hoshang Noria, Secunderabad. F.No.01/53/162/1010/H-27/AM08/ILS.	Boretta 12 gauge shot gun	1 No.	1,54,310/-	M/o Y. A & S.	12.10.2007.	Approved on file.
124	Shri K.M.A. Ansari, Banjara Hills, Hyderabad. F.No.01/53/162/1012/K-21/AM08/ILS.	12 Bore ammunition	15,000 Nos.	1,74,000/-	M/o Y. A & S.	12.10.2007.	Approved on file.
125	Shri Kamal Sain, Kanker Khera, Meerut Cantt. F.No.01/53/162/1214/AM08/K-25/ILS.	Arms & Ammunition.	1 & 15,000	2,38,952/-	M/o YA&S.	17.12.2007.	Approved on file.
126	Shri Keshav Kumar Kalia, Jalandhar,	Arms and	As applied.	18,87,120/-	M/o Y.A&S.	10.01.2008.	Approved

	Punjab. F.No.01/53/162/1388/AM08/K-27/ILS.	Ammunition					on file.
127	Shri Mairaj Ahmad Khan, New Delhi. F.No.01/53/162/1109/M-40/AM08/Imp.Cell.	12 Bore Gun	1 No.	3,00,000/-	M/o Y.A&S.	20.12.2007.	Approved on file.
128	Shri Mairaj Ahmad Khan, New Delhi. F.No.01/53/162/1215/AM08/M-48/ILS.	Arms.	1 with accessorie-s.	1,67,079/-	M/o YA&S.	17.12.2007.	Approved on file.
129	Shri Mairaj Ahmad Khan, New Delhi. F.No.01/53/162/1659/AM08/M-73/Imp.Cell.	12 Bore Shotgun Cartridges & 30.06 Big Bore Rifle Ammunition	10,000 Nos. & 5,000 Nos. each.	5,70,000/-	M/o Y.A.&S.	21.02.2008.	Approved on file.
130	Shri Man Singh, Mehrauli, New Delhi. F.No.01/53/162/1279/AM08/M-57/ILS.	Ammunition.	15,000 Nos.	154000/-	M/o Y.A & S.	05.12.2007.	Approved on file.
131	Shri Mansher Singh, N-32, South Avenue, sainik Farms, New Delhi. F.No.01/53/162/1011/M-22/AM 07/ILS.	Arms & Ammunition.	As perportionate	5,61,440/-	M/o Y.A & S.	17.10.2007.	Approved on file.
132	Shri Mohd. Ashab, Meerut(U.P.). F.No.01/53/162/1658/AM08/A-115/Imp.Cell.	Arms & Ammunition.	As proportionate	1,60,000/- & 2,95,000/- respectively.	M/o Y.A.&S.	22.02.2008.	Approved on file.
133	Shri nana Patekar, Mumbai. F.No.01/53/162/1213/AM08/N-28/ILS.	Arms & Ammunition.	As perportionate	11,52,130/-	M/o Y.A & S.	06.11.2007.	Approved on file.
134	Shri Nayab Khan, Muzaffar Nagar (UP). F.No.01/53/162/1008/AM08/N-21/ILS.	Arms & Ammunition.	1 No & 15000 Nos.	2,95,440/-	M/o Y.A. & S.	25.10.2007.	Approved on file.
135	Shri Ronjan Sodhi, New Delhi. F.No.01/53/162/1502/R-32/AM07/ILS.	O/U 12 GA Shotgun MX 2005 model complete with gun case and set.	One no.	3,90,000/-	M/o Y.A.&S.	07.01..2006	Amended on 18.01.2008 for import of One no. Beretta shotgun instead of earler sanctioned. Arm.

S. No.	Name of the Applicant and File No.	Items of import	Qty. Allotted	CIF Value in Rs.	Recommendation/ comments by T.A.	Permission/Rejection letter issued on date	Remarks
136	Shri S.M. Faisal, Meerut Cantt.	Ammunition.	15,000 Nos.	1,50,936/-	M/o Y.A&S.	22.10.2007.	Approved

	(UP). F.No.01/53/162/1108/AM08/S-95/ILS.						on file.
137	Shri Samresh Jung, Delhi. F.No.01/53/162/1500/AM08/S-126/Imp. Cell.	Arms & Ammunition.	As detailed in the application.	2,72,716/-	M/o Y.A.&S.	18.01.2008.	Approved on file.
138	Shri Sangram Dhayia, New Delhi. F.No.01/53/162/1276/AM08/S-103/ILS.	Ammunition.	15,000 Nos.	Euro 2,275.00	M/o Y.A. & S.	07.12.2007.	Approved on file.
139	Shri Saurabh Rana, R/o Gur Mandi, Mawana, Distt. Meerut. F.No.01/53/162/1275/AM08/S-104/ILS.	Arms & Ammunition.	1, 10,000 & 5000 Nos.Each.	303720/-	M/o Y.A & S.	03.12.2007.	Approved on file.
140	Shri Siddharth Singjh, Kanadia, Indore (M.P.). F.No.01/53/8/101/AM08/S-28/ILS.	Different Animals Trophies and Furniture.	As per M/o Environment & Forests, NOC, dated 16.08.2007 and Principal Chief Conservation of Forestss(WL), Bhopal, letter, dated 07.05.2007.	As proportionate		31.12.2007.	Approved on file.
141	Shri Vikram Chopra, New Delhi. F.No.01/53/162/1009/AM08/V-30/ILS.	Ammunition.	15,000 Nos.	1,66,500/-	M/o Y.A. & S.	12.10.2007.	Approved on file.
142	Shri Yadavendra Singh, New Delhi. F.No.01/53/162/1387/AM08/Y-2/ILS.	Arms & Ammunition.	As detailed in the application.	5,60,343/-	M/o YA&S.	04.01.2008.	Approved on file.
143	The Airport Authority of India, New Delhi. F.No.01/53/8/119/AM08/A-23/ILS.	Radar along with Accessories & Spares.	5 No.	98,35,368/-	M/o HA & DOT(WPC).	14.11.2007.	Approved on file.
144	The Director General and Inspector General of Police, Orissa, Cuttack, State Police Headquarters, Orissa, Post-Buxibazar, Distt.-Cuttack. F.No.01/53/162/1339/AM08/O-38/ILS.	Arms & Ammunition.	As proportionate	As Proportionate.	M/o Home Affairs.	31.12.2007.	Approved on file.

3.2 (B) Export Cases (Total 28 cases)

3.2.1 Following officials attended from export side:

- | | | |
|----|--------------------------|------|
| 1. | Ms Vibha Bhalla, Jt.DGFT | DGFT |
| 2. | Ms Kran Sehgal, Dy.DGFT | DGFT |
| 3. | Shri H.K. Roy, Dy.DGFT | DGFT |

3.2.2 Following 4 applications for export were approved for export licensing :-

Sl. No.	Case No.	Name of the firm and File No.	Product	Deptt
1	1	Norvatis Healthcare (P) Ltd, Mumbai 01/91/110/328/AM08EC	(i) Plasma (for Glycopyrronium Bromide-2160 ml) (ii) Plasma (for indacaterol)-2736 ml	DGHS
2	4	Advinus Therapeutics (P) Ltd, Bangalore 01/91/110/563/AM08/EC	138 Samples of Rat Plasma (0.5 ml each (two consignments)	Agriculture
3	5	Johnson & Johnson Ltd, Mumbai 01/91/110/613/AM08/EC	Serum-4000 ml in total	DGHS
4	7	Pharmanet Clinical Services (P) Ltd, Bangalore 01/91/110/464/AM08/EC	Amendment in the quantity of export items already permitted to export as per details given below:- (i) Human Whole blood- 34.560 L (432 samples x 80 ml of whole blood) (ii) Human blood plasma 31.752 L(756 samples x 42 ml of plasma samples). (iii)Human blood serum-3.024 L(864 samples x 3.5 ml of plasma samples).	DGHS

3.2.3 Following 1 application for export was rejected for export licensing:-

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Sl. No.	Case No.	Name of the firm and File No.	Product	Deptt
1	03	Icon Clinical Research India Pvt Ltd, Chennai 01/91/110/513/AM08/EC	Blood-4.8016 Ltrs Serum-10.101 Ltrs Urine-20.202 Ltrs	DGHS

3.2.4 Following 22 applications for export were deferred for export licensing:-

Sl. No.	Case No.	Name of the firm and File No.	Product	Deptt
1	2	Pfizer Limited, Mumbai 01/91/110/499/AM08/EC	Plasma –31500 ml Whole blood-3000 ml Tumor slide-3000 ml Tumor Tissue (Archived biopsy-500 blocks)	DGHS
2	6	Lundback India (P) Ltd, Bangalore 01/91/110/622/AM08/EC	Whole human blood-12375 ml Plasma-3685 ml Urine-8800 ml	DHHS
3	8	Pharma Leaf India (P) Ltd, B'lore 01/91/110/638/AM08/EC	Blood samples-500 ml Serum samples-500 ml	DGHS
4	9	Serdia House Pharmaceuticals (India) Pvt Ltd, Mumbai 01/91/110/102/AM07/EC	Whole blood serum etd 2 nd Revalidation upto 29.8.2008 (Lic No.0073385 dt. 30.8.2006)	DGHS
5	10	Neeman Medical International (Asia) Ltd, New Delhi 01/91/110/667/AM08/EC	Plasma samples-1350 ml	DGHS
6	11	Lotus Labs (P) Ltd, Bangalore 01/91/110/661/AM08/EC	192 throat swabs in 768 ml of viral transport medium for laboratory analysis (Areas 402 throat swab viral culture)by lab within the conduct of the clinical trial.	DGHS
7	12	Lotus Labs (P) Ltd, Bangalore 01/91/110/664/AM08/EC	Whole human blood –60 ml for laboratory analysis by a lab within the conduct of the clinical trial.	DGHS
8	13	Vimta Labs Ltd, Hyderabad 01/91/110/679/AM08/EC	Human plasma samples-25000 liters (12500 Ria vials)	DGHS
9	14	Chiltern International (P) Ltd ,Mum 01/91/110/677/AM08/EC	Serum samples –3037.5 ml Blood samples-2700 ml Plasma samples-600 ml Slides-1350 ml	DGHS
10	15	RCC Laboratories India (P) Ltd, Hyderabad	(i)um samples (collected from rats/mice/rabbit/guinea pigs –720 Nos)	DGHS

		01/91/110/674/AM08/EC	(ii) Faecal samples (collected from rats/mice /rabbit/guinea pigs-720 Nos)	
11	16	Nova Nordish India Ltd, B'lore 01/91/110/690/AM08/EC	Frozen /Ambient Serum-21112 ml Frozen/Ambient plasma-8822 ml Frozen/Ambient whole blood-2288 ml Urine samples-12480 ml	DGHS
12	17	Vimta Labs , Hy'bad 01/91/110/702/AM08/EC	Human plasma samples-4000 liters 2500 Ria vials.	DGHS
13	18	Johnson & Johnson Ltd, Mumbai 01/91/110/709/AM08/EC	Whole blood –1320 ml for 40 patients Serum—3200 ml for 40 patients Urine-4800 ml for 40 patients.	DGHS
14	19	Novarties Healthcare (P) Ltd, Mum 01/91/110/710/AM08/EC	Blood-26000 ml Serum-14600 ml Urine-60,000 ml Hematology-5000 slides	DGHS
15	20	Ellilly Lilly & Company, Mumbai 01/91/110/717/AM08/EC	Human whole blood-2494 Nos (not exceeding 03 ml each) Human serum-2127 Nos(not exceeding 06 ml each) Human plasma –1349 Nos (not exceeding 03 ml each)	DGHS
16	21	Bayer Pharmaceuticals(P) Ltd, Mumbai 01/91/110/721/AM08/EC	Serum-910 ml Blood-3120 ml	DGHS

Sl. No.	Case No.	Name of the firm and File No.	Product	Deptt
17	22	Suven Life Sciences Ltd, Hy'bad 01/91/110/720/AM08/EC	Human serum sample vials (2.5 ml)-405 (total 1012.5 ml) Human sputum sample vials(1 gram)-90 (total 90 grams) Human urine sample containers (10 ml) –405 (total 4050 ml)	DGHS
18	24	PD Hinduja National Hospital & Medical research Centre, Mumbai 01/91/10/76/AM08/EC	Human serum-9000 ml Human urine-12000 ml	ICMR
19	25	Suven Life Siences Ltd, Hybad 01/91/110/515/AM08/EC	Human serum samples vials(1 ml)2000 (total volume 2000 ml) Human plasma sample vials(1 ml)-2000 (total volume 2000 ml)	DGHS

			Human saliva samples vials(3 ml)-1600 (total volume 2000 ml)	
20	26	Advy Chemicals, Mumbai 01/91/110/541/AM08/EC	Processed human serum for use as a base matrix for in vitro diagnostic controls and calibrators-300 L	DGHS
21	27	Agada Health Sciences(P) Ltd, Chennai 01/91/110/568/AM08/EC	Human blood samples-1700 vials(not exceeding 10 ml each) Human serum samples-700 vials (not exceeding 10 ml each)	ICMR
22	28	MSD Pharmaceuticals (P) Ltd, Gurgaon 01/91/110/635/AM08/EC	Human blood samples-1500 vials (not exceeding 05 ml each) Human plasma samples-4400 vials (not exceeding 05 ml each) Human serum samples-5800 vials(not exceeding 05 ml each) Human urine samples-500 vials(not exceeding 10 ml each)	DGHS

3.2.5 Following 1 applications was approved on ex-post facto basis:-

Sl. No.	Case No.	Name of the firm and File No.	Product	Deptt
5	23	Parexel International Synchron (P) Ltd, Bangalore 01/91/110/556/AM08/EC	Human Plasma samples-3.9 liters for laboratories analysis by a central lab within he conduct of clinical trial A 40001072.	DGHS

4. Following decision were taken to expedite decision making in respect of applications pending.

4.1 All applications received till end of last month should be taken up in EFC meeting, that is applications received upto 30.04.2008 would be listed for May meeting. Agenda for the same would be sent by 05.05.2008.

4.2 Additional agenda items must reflect changes occurring in the meanwhile, i.e. after circulation of original agenda and before date of meeting.

4.3 Final decisions would be taken in all applications received upto 29.02.2008 in May meeting. Administrative Departments must communicate their views positively. All cases would have to be finalized in next meeting.

4.4 All cases where concerned Departments have agreed to licensing may be put up ex-post-facto to EFC. Processing should normally not take more than 3 working days by which time, letter of approval must be issued.

5. For Export Cell All applications received upto 23.04.2008 should be forwarded to concerned Departments/Ministries within 7 days.
6. Meeting ended with thanks to all participants.